

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

CP (IB) No. 149/7/HDB/2022

AND

IA (IBC) 1124/2024 in CP (IB) No. 149/7/HDB/2022

u/s. 7 of IBC, 2016

IN THE MATTER OF:

SREI Equipment Finance Ltd

...Financial Creditor

AND

Mantovani Di Dharti Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1124/2024

Learned Counsel Mr. Vineeth for the Applicant, Learned Counsel Mr. Maharshi

Viswaraj for the Respondent and Learned Resolution Professional Mr. Krishna

Komaravolu present through VC. **Order deferred till 30.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)